NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

CORAM:

C.P NO. 108(ND)/2013 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26,07,2016

NAME OF THE COMPANY:

ILPEA B.V

V/s.

M/s, ILPEA Paramount Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

REPRESENTATION SIGNATURE S.NO. NAME DESIGNATION Politioner Appled Hundy. (1) AKMIL KUISHRESTHA Advocate

ORDER

List on 13th September 2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

Dated: 26/07/2016

(Vidya)